

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.990
ANSWERED ON 05.02.2026**

FINANCIAL STATUS OF DISCOMs

†990. SHRI DEVESH SHAKYA:

SHRI VIJAY BAGHEL:

SHRI JAGDAMBIKA PAL:

DR. RAJESH MISHRA:

SMT. LOVELY ANAND:

**Will the Minister of POWER
be pleased to state:**

- (a) the current financial status of State Electricity Power Distribution Companies (DISCOMs), especially in Uttar Pradesh;**
- (b) the details of the specific effect observed in Aonla, Budaun and Kasganj districts of Uttar Pradesh;**
- (c) the reduction in Aggregate Technical and Commercial (AT&C) losses through reform based and result linked measures implemented under Revamped Distribution Sector Scheme (RDSS) and its effect on electricity supply and billing capacity at local level;**
- (d) whether there has been any significant increase in deploying prepaid or smart meters during last three years and if so, the details thereof in Aonla, Budaun and Kasganj, area and meter-wise; and**
- (e) whether revenue collection, consumer service quality and seamless electricity supply have improved through these measures and if so, the details thereof?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) & (b): The Government of India monitors the financial and operational parameters at the distribution utility level calculated on the basis of their audited annual financial statements. DISCOM-wise major financial parameters, as on 31.03.2025, are enclosed at Annexure-I.

(c) to (e) : (i) The Revamped Distribution Sector Scheme (RDSS) was launched in year 2021 with the objective of improving the operational efficiency and financial viability of the Distribution Utilities. Under the scheme, distribution infrastructure works, including smart metering works, worth Rs. 2.83 lakh crore have been sanctioned.

(ii) **Smart Metering provides benefits to both consumers and Distribution utilities. It facilitates automatic energy accounting and enhances revenue collection of DISCOMs by improving the billing and collection efficiency. Further, execution of distribution infrastructure works sanctioned under the scheme, would lead to improvement in quality of power supply.**

(iii) **The total installation of smart meters across the country was 1.05 crore at the end of FY24 and 2.58 crore at the end of FY25. The installation rate of smart meters has increased with a total of 5.4 crore smart meters having been installed across the country till date, under various schemes.**

The desired district-wise details are as under:

District	Status of meter installation	Consumer	DT	Feeder
Kasganj	Sanctioned (Nos)	2,06,771	5,445	86
	Installed	81,423	1,374	101
Budaun	Sanctioned (Nos)	3,29,651	51,025	96
	Installed	43,661	4,873	360
Bareilly (including Aonla City)	Sanctioned (Nos)	5,61,460	43,071	126
	Installed	87,876	6,143	398

(iv) **With concerted efforts of Central and State Governments, the Aggregate Technical and Commercial (AT&C) losses at national level have reduced from 21.91% in FY21 to 15.04% in FY25 while narrowing the national Average Cost of Supply - Average Revenue Realized (ACS-ARR) gap from Rs. 0.69/kWh to Rs. 0.06/kWh. The reliability of supply has improved with average daily hours of supply in the country increasing to 22.6 hours in rural areas and 23.4 hours in urban areas in FY25. These collective efforts have also resulted in DISCOMs achieving a profit after tax of Rs. 2,701 crore for the first time.**

ANNEXURE**ANNEXURE REFERRED IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 990 ANSWERED IN THE LOK SABHA ON 05.02.2026**

DISCOM wise financial and operational parameters as on 31.03.2025

State/ DISCOM	AT&C Loss (%)	ACS-ARR Gap (Rs./kWh)	Accumulated Surplus/ (Loss) (Rs. Cr)	Total Borrowings (Rs. Cr)
State Sector	15.40	0.11	(6,77,561)	7,11,402
Andaman & Nicobar Islands	24.14	2.22	-	-
Andaman & Nicobar PD	24.14	2.22	-	-
Andhra Pradesh	7.87	(0.15)	(29,420)	77,583
APCPDCL	7.95	(0.62)	(9,688)	21,204
APEPDCL	7.70	(0.02)	(7,155)	20,693
APSPDCL	7.99	(0.01)	(12,577)	35,687
Arunachal Pradesh	46.20	0.00	-	-
Arunachal PD	46.20	0.00	-	-
Assam	15.44	(0.26)	(1,028)	1,131
APDCL	15.44	(0.26)	(1,028)	1,131
Bihar	15.51	(0.41)	(16,526)	14,002
NBPDCL	14.49	(0.57)	(4,917)	6,509
SBPDCL	16.35	(0.28)	(11,608)	7,494
Chhattisgarh	14.25	(0.19)	(10,423)	5,428
CSPDCL	14.25	(0.19)	(10,423)	5,428
Delhi	8.36	(0.86)	-	-
NDMC	8.36	(0.86)	-	-
Goa	10.39	0.20	-	-
Goa PD	10.39	0.20	-	-
Gujarat	8.25	(0.40)	7,355	258
DGVCL	4.26	(0.46)	2,507	26
MGVCL	8.37	(0.24)	877	9
PGVCL	12.73	(0.44)	2,276	208
UGVCL	6.16	(0.33)	1,695	15
Haryana	11.76	0.10	(27,915)	20,311
DHBVNL	12.20	0.03	(13,052)	12,099
UHBVNL	11.12	0.20	(14,862)	8,213
Himachal Pradesh	19.44	0.23	(3,391)	7,024
HPSEBL	19.44	0.23	(3,391)	7,024
Jharkhand	28.19	0.95	(20,512)	22,381
JBVNL	28.19	0.95	(20,512)	22,381
Karnataka	11.92	0.69	(34,980)	47,993
BESCOM	12.50	1.21	(13,819)	22,611
CHESCOM	8.76	0.36	(4,064)	5,410
GESCOM	13.48	0.10	(5,661)	6,147
HESCOM	12.14	0.23	(11,398)	12,251

MESCOM	10.02	(0.00)	(37)	1,575
Kerala	6.61	(0.17)	(38,648)	17,638
KSEBL	6.61	(0.17)	(38,648)	17,638
TCED	6.94	(0.13)	-	-
Ladakh	26.82	(0.89)	-	-
Ladakh PD	26.82	(0.89)	-	-
Madhya Pradesh	22.76	(0.04)	(71,394)	49,239
MPMaKVCL	29.60	0.22	(30,900)	18,176
MPPaKVCL	12.78	(0.36)	(12,503)	14,184
MPPoKVCL	26.66	0.02	(27,992)	16,878
Maharashtra	17.69	0.56	(35,671)	90,659
BEST	5.07	0.60	-	-
MSEDCL	18.09	(0.70)	(35,671)	90,659
Manipur	12.90	(0.20)	(290)	745
MSPDCL	12.90	(0.20)	(290)	745
Meghalaya	17.52	0.13	(4,962)	1,474
MePDCL	17.52	0.13	(4,962)	1,474
Mizoram	32.31	(0.34)	-	-
Mizoram PD	32.31	(0.34)	-	-
Nagaland	48.86	(0.50)	-	-
Nagaland PD	48.86	(0.50)	-	-
Puducherry	14.72	(0.64)	-	-
Puducherry PD	14.72	(0.64)	-	-
Punjab	19.21	(0.30)	(3,404)	17,411
PSPCL	19.21	(0.30)	(3,404)	17,411
Rajasthan	15.18	(0.04)	(90,303)	98,488
AVVNL	9.22	(0.45)	(25,563)	26,126
JdVVNL	21.42	0.02	(34,689)	36,793
JVVNL	13.75	0.18	(30,052)	35,569
Sikkim	21.84	0.33	-	-
Sikkim PD	21.84	0.33	-	-
Tamil Nadu	10.96	(0.19)	(1,19,153)	1,01,782
TNPDCL	10.96	(0.19)	(1,19,153)	1,01,782
Telangana	19.84	0.27	(69,741)	59,230
TSNPDCL	23.22	0.53	(21,399)	21,885
TSSPDCL	18.51	0.17	(48,342)	37,345
Tripura	29.61	1.40	(991)	842
TSECL	29.61	1.40	(991)	842
Uttar Pradesh	19.54	0.73	(1,00,858)	61,395
DVVNL	19.70	1.03	(33,974)	16,412
KESCO	14.29	1.09	(5,232)	2,243
MVVNL	17.70	1.11	(25,236)	14,338
PaVVNL	11.91	(0.29)	(8,782)	6,562
PuVVNL	30.70	1.30	(27,634)	21,840
Uttarakhand	15.08	0.06	(5,482)	1,729
UPCL	15.08	0.06	(5,482)	1,729

West Bengal	17.17	(0.03)	174	14,658
WBSEDCL	17.17	(0.03)	174	14,658
Private Sector	10.05	(0.64)	30,351	14,975
Delhi	6.48	(1.13)	22,184	2,914
BRPL	6.70	(0.89)	12,892	894
BYPL	7.15	(0.95)	5,650	701
TPDDL	5.70	(1.58)	3,642	1,319
Gujarat	3.63	(0.42)	3,892	3,562
Torrent Power Ahmedabad	3.80	(0.30)	3,206	3,354
Torrent Power Surat	3.24	(0.67)	686	208
Maharashtra	4.99	(2.04)	1,245	3,818
AEML	4.99	(2.04)	1,245	3,818
Odisha	17.81	0.18	1,263	4,531
TPNODL	12.51	(0.06)	480	1,006
TPSODL	23.36	0.82	219	1,498
TPWODL	17.64	0.36	301	1,093
TPCODL	19.11	(0.09)	262	933
Uttar Pradesh	8.48	(0.15)	1,561	0
NPCL	8.48	(0.15)	1,561	0
West Bengal	4.68	0.19	205	151
IPCL	4.68	0.19	205	151
Grand Total	15.04	0.06	(6,47,210)	7,26,378
